

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 1588
TO BE ANSWERED ON 02.08.2023

PRADHAN MANTRI MATRU VANDANA YOJANA

1588. SHRI RAJENDRA GEHLOT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of eligible beneficiaries under Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last three years, State-wise;
- (b) the actual number of beneficiaries during the said period, State-wise;
- (c) whether State Governments have any role to play in the implementation of this scheme, if so, the details thereof; and
- (d) whether any steps have been taken by Government to ensure full cooperation between the Centre and the States in this regard, if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a)& (b) The State/UT-wise total number of eligible beneficiaries who have enrolled and total number of beneficiaries provided maternity benefit under the Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last three years is at **Annexed**.

(c) & (d) The PMMVY is a Centrally Sponsored Scheme being implemented through State Governments/Union Territory Administrations. The Scheme is implemented by Women and Child Development or Social Welfare or Health & Family Welfare Department as decided by the respective State Government/UT Administration. In order to ensure proper implementation of PMMVY the Ministry of Women and Child Development handholds all States/UTs on matters related to Pradhan Mantri Matru Vandana Yojana Software (PMMVY Portal); facilitate scheme implementation by supporting, planning and monitoring activities associated with the technology solution; developing Information Education and Communication (IEC) plan, training modules, capacity building of Accredited Social Health Activist (ASHA), Auxiliary Nurse and Midwife (ANM) and Anganwadi Workers (AWWs).

The Ministry of Women and Child Development provide funds for honorarium to Anganwadi Workers/ASHA for filling up Pradhan Mantri Matru Vandana Yojana online form. Ministry also provide funds for administrative work, vocational activities, training, computer peripherals, fax, internet etc. under Mission Shakti.

ANNEXURE

Statement referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No. 1588 for answer on 02.08.2023 raised by Rajendra Gehlot regarding 'Pradhan Mantri Matru Vandana Yojana'

State/UT-wise number of eligible beneficiaries provided maternity benefits under Pradhan Mantri Matru Vandana Yojana (PMMVY) during the last three years

Sl. No.	State/UT	2020-21		2021-22		2022-23	
		Number of Beneficiaries Enrolled	Number of Beneficiaries Provided Maternity Benefits	Number of Beneficiaries Enrolled	Number of Beneficiaries Provided Maternity Benefits	Number of Beneficiaries Enrolled	Number of Beneficiaries Provided Maternity Benefits
1	Andaman & Nicobar Islands	1,353	1,230	1,097	877	1,213	1,073
2	Andhra Pradesh	2,25,860	1,22,338	1,57,213	33,695	2,60,730	1,88,421
3	Arunachal Pradesh	7,187	5,544	3,283	2,218	4,685	3,809
4	Assam	1,82,999	1,27,227	1,90,520	1,70,000	1,76,195	1,51,946
5	Bihar	11,15,014	8,77,648	3,91,137	2,68,095	6,96,203	6,24,406
6	Chandigarh	5,076	4,370	5,592	4,483	5,197	4,009
7	Chhattisgarh	1,23,070	98,787	1,39,600	1,12,862	1,38,019	1,29,180
8	Delhi	85,733	49,106	75,361	60,463	81,732	67,209
9	Goa	4,206	3,417	3,941	1,831	4,997	2,771
10	Gujarat	88,435	79,270	1,62,960	88,411	2,69,023	2,02,679
11	Haryana	1,20,475	63,750	1,13,638	91,426	1,45,398	1,25,622
12	Himachal Pradesh	41,396	35,082	40,567	33,646	40,151	30,720
13	Jammu & Kashmir	65,532	36,448	60,616	54,170	61,920	49,384
14	Jharkhand	1,61,724	1,07,564	1,12,530	55,894	1,35,569	68,023
15	Karnataka	5,03,305	3,11,278	3,97,145	1,15,634	3,39,937	2,73,608
16	Kerala	1,73,145	1,23,671	1,68,574	1,55,314	1,48,256	1,38,850
17	Ladakh	1,010	631	717	408	629	82
18	Lakshadweep	384	272	308	233	11	0
19	Madhya Pradesh	5,87,647	5,20,607	5,83,903	5,38,441	5,57,747	5,24,437
20	Maharashtra	5,66,371	4,25,613	6,45,414	4,64,910	5,87,996	3,27,640
21	Manipur	14,958	11,680	6,404	5,076	6,494	5,536
22	Meghalaya	9,543	7,586	9,664	8,645	10,459	9,328
23	Mizoram	5,489	4,802	6,015	5,250	6,851	6,113
24	Nagaland	6,369	4,955	4,523	3,087	5,265	4,308
25	Puducherry	5,198	3,324	5,779	4,597	5,812	5,200
26	Punjab	1,05,170	75,855	80,306	39,038	91,021	27,229
27	Rajasthan	2,97,961	2,38,646	3,45,962	2,91,576	3,81,712	3,55,338
28	Sikkim	2,603	1,584	2,379	696	2,325	1,442
29	Tamil Nadu	4,13,193	2,64,332	3,02,698	1,48,656	92,541	46,762
30	The Dadra & Nagar Haveli and Daman & Diu	3,059	1,987	2,856	2,399	3,758	3,251
31	Tripura	19,920	14,529	15,139	9,810	16,796	15,249
32	Uttar Pradesh	11,09,296	8,49,171	9,87,102	4,83,412	10,27,518	8,91,274
33	Uttarakhand	58,091	47,114	60,715	35,892	4,7614	5,746
34	West Bengal	2,96,885	36	61,323	41	5,32,790	4,19,092

Note:- PMMVY is not being implemented by State Governments of Odisha and Telangana.